

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/8465/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
Member, MACT,
Dhubri.

Dated Guwahati the th 28 September, 2022.

Sub: **Extension of Commuted leave .**

Ref:- Your letter dtd. 23.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **extension of commuted leave for 28 days from 02.10.2022 to 29.10.2022 along with station leave permission, till the morning of 31.10.2022** (suffixing 30.10.2022), subject to submission of your leave application in prescribed format.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/8466-8467-8468/A, dated , 28-09-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The District & Sessions Judge, Dhubri .
- ✓ 3. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

sd/-